NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 2798/2022 IN C.P.(IB)-1408(MB)/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF PARTIES: - Manoj Kumar Jain
IN THE MATTER OF
Sudam A. Karande
V/s
Good Value Marketing Co. Ltd.

APPEARANCES: -
FOR THE APPLICANT : Adv. Monica Mayekar
FOR THE RESPONDENT : Absent.

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **25.01.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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